GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:2572 ANSWERED ON:04.12.2009 HOUSING SCHEME UNDER CGEWHO Chauhan Shri Sanjay Singh;Choudhry Smt. Shruti;M.Thambidurai Dr.

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the present status of housing schemes to provide houses to the Central Government employees under Central Government Employees Welfare Housing Organisation (CGEWHO) in different parts of the country including Delhi, Gurgaon and Noida;
- (b) whether the schemes are being implemented as per the plan;
- (c) if so, the detailed time-frame for the allotment of such houses, scheme-wise;
- (d) whether there is any undue delay in implementing some projects;
- (e) if so, the details thereof and the reasons therefore, scheme-wise; and
- (f) the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) to (e): The position as reported by the Central Government Employees Welfare Housing Organisation (CGEWHO) is given below:

The present status of housing schemes of CGEWHO is as under:-

(i) Houses are under construction in the following schemes:

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S1.No. Scheme Scheduled date of Expected date of completion completion
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- 1. Chennai Phase-II 14.12.2009 September, 2010
- 2. Hyderabad Phase-III 21.12.2009 December, 2010
- 3. Bhubaneswar Phase-I 05.04.2011 December, 2010
- 4. Mohali Phase-I 29.01.2011 December, 2010
- 5. Meerut Phase-I 11.04.2012 August, 2011
- 6. Jaipur Phase-II 07.06.2011 March, 2011
- (ii) Housing scheme at Vishakhapatnam has been announced and construction on this project to be commenced on approval of plans by Statutory Authorities.
- (iii) There is no project as on date in Delhi, Gurgaon and Noida.

The above mentioned housing schemes under construction are progressing as per schedule mentioned against each except the Chennai Phase II and Hyderabad Phase III Schemes for unforeseen reasons such as additional requirement of provisioning of about 3000 pile foundations in the case of Chennai Phase II Scheme and delay in getting the approval of plans from the statutory authorities on account of litigation in respect of Hyderabad Phase III Scheme.

Houses under all the above mentioned 6 schemes under construction have already been allotted.

(f): The Executive Committee and the Governing Council of CGEWHO periodically meet to discuss the issues pertaining to CGEWHO including monitoring of its functioning.